

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD**

**SPECIAL BENCH - COURT 1 (PHYSICAL HEARING)**

**PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL**

**HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL**


**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.03.2021 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 245/9/HDB/2020
NAME OF THE COMPANY	IL & FS Engineering and Construction Company Ltd
NAME OF THE PETITIONER(S)	Sree Shakthi Industries
NAME OF THE RESPONDENT(S)	IL & FS Engineering and Construction Company Ltd
UNDER SECTION	9 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. Bhupesh	Advocate	99666 22805	

**ORDER**

Counsel for Corporate Debtor is present.

There is no representation from the side of Operational Creditor.

At request, list the matter on 19.04.2021.

  
**MEMBER (T)**

  
**MEMBER(J)**

**Syamala**